

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2674**  
(TO BE ANSWERED ON 11.12.2024)

**RULES FOR POSTING OF SPOUSE AT SAME STATION**

**2674. SHRI ANIL YESHWANT DESAI:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether there is any provision or rules for posting husband and wife at the same station for the care of their family bonding;
- (b) if so, the details thereof and the departments where these rules are applicable;
- (c) whether there is any remedy or protection available under the said rules in the instance of transfer of one spouse to any other station; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (d): Yes, Sir. With a view to enable a government employee, to lead a normal family life, the Department of Personnel & Training has issued instructions vide Office Memorandum (OM) dated 30.9.2009 to all the Ministries/ Departments of Government of India, to ensure that, wherever possible, posting of husband and wife, who are in Government service, are posted at the same station or nearest station subject to availability of vacant posts. Further, Ministries/ Departments have their own guidelines/ policy for transfer and posting of their employees depending upon specific requirements of their organizations.

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